

O/e the Dist. & Session Judge  
Kullu & Lahaul, Distt. At Kullu  
Receipt No. 18776  
Date 13/12/17

**OFFICE OF THE CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1ST CLASS,  
MANALI, DISTRICT KULLU, H.P.**

No.CL.Judge/JMIC/Manali/17-  
Dated: Manali, the 13<sup>th</sup> December, 2017.

**"OFFICE ORDER"**

Consequent upon proceeding to Shimla for attending two days training programme at H.P. Judicial Academy, Ghandal, Shimla from 15.12.2017 to 16.12.2017 and one day casual leave on 18.12.2017, by the undersigned, it is brought to the notice of general public, litigants and Advocates that the Civil and Criminal cases fixed w.e.f. 14.12.2017 to 18.12.2017 shall be taken up for effective hearing on the dates shown below against each date.

Nature	Date	Adjourned for effective hearing
Civil and Criminal Cases	14.12.2017 to 16.12.2017	20.12.2017
Civil Cases	18.12.2017	21.12.2017
Criminal Cases	18.12.2017	22.12.2017

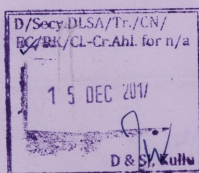
*scf*  
Civil Judge -cum-  
Judicial Magistrate 1st Class,  
Manali, District Kullu, H.P.

Endst No. As above ! 2426

Dated : 13.12.2017.

Copy forwarded to:

1. The Ld. District and Sessions Judge, Kullu for kind information please.
2. The President, Bar Association, Manali, Distt. Kullu, H. P.
3. The Assistant Public Prosecutor, Manali, Distt. Kullu, H. P.
4. The SHO, PS Manali.
5. The Civil/Criminal Ahlmad of this office for information and necessary action.
6. Notice board of this Court.



*scf*  
Civil Judge-cum-  
Judicial Magistrate 1st Class,  
Manali, District Kullu, H.P.